

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 63 of 2013

Dated : 17th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Alok Shankar for
Mr. Gopal Jain

Counsel for the Respondent(s): Mr. Aashish Gupta
Mr. Paresh B. Lal
Mr. Dushyant Manocha for R-6
Mr. Sachin Dutta and
Mr. Vikram Aditya for R-1

Appeal No. 143 of 2013

BSES Yamuna Power Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Paresh B. Lal
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar for R.7
Mr. Sachin Datta and
Mr. Vikram A. Narayan for R.2

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Paresh B. Lal
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar for R-7
Mr. Sachin Datta and
Mr. Vikram A. Narayan for R.2

**Appeal No. 77 of 2013 &
IA Nos. 124 and 125 of 2013**

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Versus.

NHPC Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Manoj Kumar Sharma for R.15
Mr. Aashish Gupta for R.6
Mr. S. Vallinayagam for R.8
Mr. R.B. Sharma for R.4, 5 & 12
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.1

**Appeal No. 259 of 2012
& I.A. Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

NTPC Ltd. & Ors.

..... Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s): Mr. S. Vallinayagam for TANGEDCO
Mr. R.B. Sharma for R.7
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.1

Appeal No. 55 of 2013
& I.A. No. 84 of 2013

BSES Yamuna Power Ltd.

....Appellant(s)

Versus

**Central Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Paresh B. Lal
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar for R.7
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.3
Mr. R.B. Sharma for R.5
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for NTPC

Appeal No. 194 of 2013
& I.A. Nos. 268 of 2013 and 269 of 2013

BSES Yamuna Power Ltd.

**... Appellant/(s)
Applicant**

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Paresh B. Lal
Mr. Dushyant Manocha for R-6

Counsel for the Respondent(s) : Mr. Alok Shankar for R-7
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.9
Mr. S. Vallinayagam for R.28
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.2

ORDER

The learned counsel for the Appellant in Appeal Nos. 143 & 158 of 2013 has finished his arguments and also filed his written notes in those Appeals. He seeks some time to file the written notes and to make submissions in Appeal Nos. 55 & 194 of 2013. Accordingly, he is directed to file the same on or before 30.09.2013.

Post the matter for submissions of the other Appellants in the other Appeals on **03.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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